

C. A. T. Bench, JAIPUR

Date of Order

Orders

24/5/93

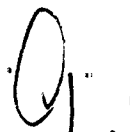
None present for
the Petitioner

Smt. Asha Datta / ^{Officer In Charge} Departmental
Representative on behalf
of the respondents.

We have heard
the departmental
representative on behalf
of the respondents.

We do not find
any ground for
staying the operation
of the impugned
suspension order
dated 29/3/91
Annexure/1.

This M.P. is
therefore, dismissed.


(P. Sharma)
Administrative Member


Gopal Krishna
Member (Judicial)

Copied out to
the app. & resp

no 1 on vide
3988 & 3989

Date 14-6-93



Received
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24/5/93